

(ii) Two year degree courses (Pass/Hons.)

	<u>B.A.</u>	<u>B.Sc.</u>	<u>B.Com.</u>
Enrolment First year (1977-78) . . .	1,97,003	67,742	60,698
Enrolment Second year (1978-79) . . .	1,51,330	57,304	46,301
Percentage of drop outs	23.2	15.4	22.9

(b) **Postgraduate Level**

	<u>M.A.</u>	<u>M.Sc.</u>	<u>M.Com.</u>
Enrolment First year (1977-78) . . .	70,610	24,323	17,849
Enrolment Second year (1978-79) . . .	60,839	21,723	13,109
Percentage of drop outs	13.9	10.7	26.5

Procurement of Wheat

2418. SHRI P. M. SAYEED:
SHRI GHULAM RASOOL
KOCHACK:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have fixed or are proposing that the foodgrains stocks by the end of June will be 20 million tonnes;

(b) if so, whether it is also a fact that there has been a marked increase of 7 per cent in the total procurement of wheat by the Food Corporation of India during this period;

(c) in how many States wheat procurement has been completed;

(d) whether the Food Corporation of India has made sufficient provisions to store foodgrains procured by them as the rainy season may start soon;

(e) whether wheat which was lying in the mandis of various States has been removed by now and placed under the godowns; if not, by what time the same is likely to be taken to the godowns; and

(f) whether last year rains spoiled large quantity of foodgrains in the mandis?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) According to buffer stock policy, the Government maintains a buffer stock of 12 million tonnes over

and above the operational stock of 8.2 to 8.8 million tonnes on 1st July of each year.

(b) During the current Rabi marketing season of 1980-81, total procurement of wheat as reported upto 26th June 1980 has been of the order of 57.80 lakh tonnes as against 74.26 lakh tonnes during the corresponding period of the last season, thus indicating a decline of about 22 per cent.

(c) The Rabi procurement season spreads over the period from April to March. Although bulk of wheat procurement is made during April—June, yet small quantities are also purchased in the remaining period of the season.

(d) Yes, Sir.

(e) The FCI are making efforts to remove the stocks from the mandis to the storage godowns within 48 hours of the purchase. However, since the procurement is still continuing, the possibility of some of the stocks lying in the mandis awaiting transportation to the storage cannot be ruled out.

(f) No, Sir.

Finding contained in publication of "international institute of population studies"

2419. SHRI P. M. SAYEED:
SHRI M. V. CHANDRASHEKHARA MURTHY:

Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether Government are aware that about 20 million children in India do not have a father and the principal bread-earner of the family;

(b) if so, whether about 20 per cent children in India face a risk of losing one parent before the age of 10;

(c) whether these findings are contained in a publication of the International Institute for Population Studies brought out during 1979 being the International Year of the Child;

(d) if so, whether any scheme is likely to be considered for those children who lose parents and have no bread-earner; and

(e) what proposals are likely to be made during the Sixth Five Year Plan for this purpose so that children affected are looked after by the Social Welfare Organisations?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) to (c). No official data about orphan children in the country is available. However, according to the estimates of an individual Researcher, whose article was published by the International Institute for Population Studies, Bombay, some 20 million children did not have a father in 1961-71 and that about 20 per cent children in India faced the risk of losing one parent before the age of 10, during the same period.

(d) and (e). Since 1974-75, the Government of India is implementing a Centrally Sponsored Scheme through voluntary social welfare organisations for orphans and other destitute children. The object of the scheme is to rehabilitate these children as normal citizens by providing them food, shelter, clothing, medical attention and developmental services of education, pre-vocational and vocational training, vocational guidance, recreation, cultural development and citizenship education. The scheme also has an alternate provision for Foster Care of

such children by placing them with foster parents who are paid an allowance for the maintenance of the child. The scheme will continue to operate during the Sixth Five Year Plan period also.

Yoga, Judo and Folk Dances as Part of Physical Education Programme

2420. SHRI P. M. SAYEED:

SHRI OSCAR FERNANDES:

SHRI M. V. CHANDRA-SHEKHARA MURTHY:

SHRI PUIS TIRKEY:

Will he Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the National Council of Educational Research and Training has suggested that schools throughout the country should teach activities like Yoga, Judo and Folk dances as part of the physical education programme;

(b) if so, what are the other suggestions made in the proposed plan;

(c) whether Government have forwarded this proposal to the State Governments also;

(d) if so, what are their reactions; and

(e) when the scheme is likely to be introduced?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) As a sequel to the recommendations made in the document "The Curriculum for the Ten-Year School A Framework" prepared by the NCERT and the recommendations of Shri Ishwarbhai J. Patel Review Committee on Ten Year School Curriculum, NCERT has prepared "A Draft Curriculum in Physical Education for classes I to X" which includes activities like yoga, judo and folk dances, as part of the physical education programme.